

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 6454
TO BE ANSWERED ON 06.04.2018

Ban on Sale of Cattle for Slaughter

6454. SHRI B. SENGUTTUVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has withdrawn a Notification under which it was deemed necessary to ban the sale of domestic cattle for the purpose of slaughter with a view to protecting the milch cattle population from going down;
- (b) if so, the details thereof;
- (c) whether in view of the withdrawal of the Notification, cows, bulls, buffaloes, steers, heifers and camels can be freely sold without the necessity of having to declare that the sale is not for the purpose of the slaughter and if so, the details thereof; and
- (d) whether the Government has any alternative proactive proposal to end slaughter of the domestic cattle and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) to (c) Ministry of Environment, Forest and Climate Change has notified the draft Prevention of Cruelty to Animals in Animal Markets Rules, 2018 in the Gazette of India as G.S. R. 89 dated 22.03.2018 in supersession of Prevention of Cruelty to Animals (Regulation of Livestock Markets) Rules, 2017 for inviting public comments in respect of the proposed rules.
- (d) No, Madam.
